

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

TCP(IB)-907(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 03.05.2018

NAME OF THE PARTIES:

JCC India Pvt. Ltd.

v/s.

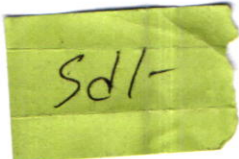
DBM Geotechnics & Constructions Pvt. Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

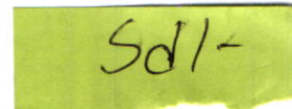
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ORDER

At request of the Petitioner's Counsel, list this matter on 15.06.2018.



RAVIKUMAR DURAISAMY  
Member (Technical)



B.S.V. PRAKASH KUMAR  
Member (Judicial)